

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ITEM NO.06

IA (Comp. Act)/30/GB/2022

In TP NO. 01/433/434/439/GB/2022

(CP NO. 08/2013)

Coram:

**Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference**

**ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2023**

In the matter of:

M/s. Green Valley Industries Limited
Versus
M/s. Walchandnagar Industries Limited

Section: Under Rule 11 of NCLT Rules

<u>S. NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MR. RISHAV BANERJEE	Advocate	Applicant	Present in Video
2.	MR. V. JHUNJHUNWALA	Advocate	Applicant	Conference
3.	MR. S. MANOT	Advocate	Applicant	
4.	MR. V. KALRA	Advocate	Respondent	

ORDER

Date of Order: 19.01.2023

This matter is taken up through Video Conferencing. Heard both the parties. In view of the order passed in TP NO. 01/433/434/439/GB/2022 (CP NO. 08/2013), the present IA is adjourned.

2. **List the matter along with the Main Petition on 23.02.2023.**

Sd/-

**(Prasanta Kumar Mohanty)
Member (Technical)**

/D-19.02.2023/

Sd/-

**(Deep Chandra Joshi)
Member (Judicial)**